

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 211
(CAA)-09/ND/2022

IN THE MATTER OF:

P.P Rolling Mills Mfging Co. Pvt. Ltd. And ... Applicant/Petitioner
P.P Estate Management Pvt. Ltd.

Under Section: 230-232

Order delivered on 16.05.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Rajeev K Goel, Adv. Kartikeya Goel
For the RD : Adv. Aarohi Mikkilineni (Proxy Counsel)

ORDER

As prayed by the Ld. Counsel appearing for the Applicant, **the petition is dismissed as withdrawn.**



(L. N. GUPTA)
MEMBER (T)



(ASHOK KUMAR BHARDWAJ)
MEMBER (J)